

BEFORE THE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

Original Application No.109/2025/EZ

IN THE MATTER OF:-

Kailash Chandra Nayak *Applicant*

Versus

State of Odisha & Ors. **Respondents**

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1.	COMPLIANCE AFFIDAVIT FILED ON BEHALF RESPONDENT NO.3.	01-07
2.	The Xerox copy of letter No.1549 dated 02.08.2025 issued by BEO, Danagadi and letter No.1360 dated 04.08.2025 issued by BEO, Sukinda are filed herewith as <u>ANNEXURE-A/3 Series.</u>	<i>08-14</i>
3.	The Xerox copy of letter No. 1533 dated 05.07.2025 & letter No.1534 dated 05.07.2025 issued by the DWO, Jajpur and letter No.1518 dated 25.07.2025 & letter No.1524 dated 28.07.2025 & letter No 1556 dated 04.08.2025 issued by the BEO, Danagadi are filed herewith as <u>ANNEXURE-B/3 Series.</u>	<i>15-22</i>

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4.	The Xerox copy of letter No.926 dated 23.05.2025, letter No.979 dated 03.06.02025, letter No.1292 dated 30.07.2025, letter No.1349 dated 04.08.2025 and letter No.1439 dated 12.08.2025 issued by the BEO, Sukinda are filed herewith as <u>ANNEXURE-C/3 Series.</u>	23-31
5.	The Xerox copy of letter No.11313 dated 05.08.2025 issued by the respondent No.3 is filed herewith as <u>ANNEXURE-D/3.</u>	-32-

Cuttack

Advocate for the Respondent No. 3

Dated.14.08.2025

PARTHA SARATHI NAYAK
ADDL. GOVERNMENT ADVOCATE

Mob:- 9437277043

Email:- advparthaohc@gmail.com

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**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA**

Original Application No.109/2025/EZ

IN THE MATTER OF:-

Kailash Chandra Nayak *Applicant*

Versus

State of Odisha & Ors. **Respondents**

**COMPLIANCE AFFIDAVIT FILED ON BEHALF OF
RESPONDENT No.3**

I, Shri Pradipa Ku. Sethy, aged about 55 years, S/o Late Hrushikesh Sethy, at present working as the Block Development Officer, Danagadi Block, At/PO- Danagadi, PS-Jajpur Road, Dist- Jajpur, do hereby solemnly affirm and state as follows:-

1. That I am working as Block Development Officer, Danagadi Block and also Respondent No. 7 in the present Original application and I am duly authorised by the Respondent No.3 to swear this affidavit on his behalf. I am well acquainted with the facts of the case and also competent to swear this affidavit on behalf of the Respondent No.3.
2. That the present Original Application is filed against construction of school building over forest kisam land and utilisation of District Mineral Foundation Fund for

Pradipa Ku. Sethy
**Block Development Officer
Danagadi**

Pradipa Ku. Sethy

21/08/2025
Surendra Prasad Dha,
Advocate
NOTARY, CUTTACK

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construction/renovation of said schools construction over forest kism land which is in violation of Forest Conservation Act, 1980.

3. That it is respectfully submitted that, all these schools under questions are government/government aided schools and students of both tribal and non-tribal community are studying in these schools. Year after year due to increase in enrollment and enhancement in better education facility, basic infrastructure needs augmentation. The DMF fund which was sanctioned was for strengthening existing infrastructure of school by way of additional classroom, Library Room & Activity Room. The additional classrooms have been constructed on the land which is under physical possession of school. Not a single tree has been fallen during construction activity. The schools are established during various timelines after independence and the schools are possessing the land in question since then. The user agencies are taking steps to obtain Forest Diversion Approval from competent authority.

4. That, it is respectfully submitted that the Block Education Officer, Danagadi vide letter No.1549 dated 02.08.2025 intimated the Respondent No.7 that under Danagadi Block 84 Nos. of schools are established under Jungal Kism land. Similarly the Block Education Officer, Sukinda under letter No.1360 dated 04.08.2025 intimated the Respondent No.8

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Pradip Kumar Sahoo

Block Development Officer
Danagadi


 Surendra Prasad Dhu
 Advocate
 NOTARY, CUTTACK

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that, under Sukinda Block 94 Nos. of schools are established over Jungal Kisam of land. Out of said schools prior to 25.10.1980 i.e. the date on which the Forest Conservation Act 1980 came into force under Danagadi Block 31 Nos of schools were established and under Sukinda Blocks 38 Nos of school established over Jungal Kisam of land.

The Xerox copy of letter No.1549 dated 02.08.2025 issued by BEO, Danagadi and letter No.1360 dated 04.08.2025 issued by BEO, Sukinda are filed herewith as ANNEXURE-A/3 Series

5. That, it is respectfully submitted that, Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 came into force on 29th December, 2006. Section 3 (2) of said act say that, Notwithstanding anything contained in the Forest (Conservation) Act, 1980 (69 of 1980), the Central Government shall provide for diversion of forest land for the following facilities managed by the Government which involve felling of trees not exceeding seventy-five trees per hectare, nemely:-

- (a) schools;
- (b) dispensary or hospital;
- (c) anganwadis;
- (d) fair price shops;
- (e) electric and telecommunication lines;

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Pradip K. Saty

Block Development Officer
Danagadi

11/8
Surendra Prasad Dha.
Advocate
NOTARY, CUTTACK

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- (f) tanks and other minor water bodies;
- (g) drinking water supply and water pipelines;
- (h) water or rain water harvesting structures;
- (i) minor irrigation canals;
- (j) non-conventional source of energy;
- (k) skill upgradation or vocational training centres;
- (l) roads; and
- (m) community centres:

Provided that such diversion of forest land shall be allowed only if,-

- (i) the forest land to be diverted for the purposes mentioned in this sub-section is less than one hectare in each case; and
- (ii) the clearance of such developmental projects shall be subject to the condition that the same is recommended by the Gram Sabha.

6. That, it is respectfully submitted that, the District Welfare Officer, Jajpur under letter No.1533 dated 05.07.2025 submitted Form-A before Forest Range Officer, Jajpur Road Range in favour of 1 Nos of School and under letter No. 1534 dated 05.07.2025 submitted Form-A before Forest Range Officer, Tomka Range in favour of 5 No. of Schools for diversion of forest lands for Non forestry purpose i.e. settlement of land in favour of SSD Schools. All the above 6 nos of Schools are coming under Danagadi Block. The Block Education Officer, Danagadi under letter No.1518 dated

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Surendra Prasad Dhai
Advocate
NOTARY, CUTTACK

14.8

Pradip K. Sahoo
Block Development Officer
Danagadi

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25.07.2025 submitted the Site Inspection Report, Gram Sabha Resolution, Land Schedule, Tracing Map and Topo Map of 33 Nos. of Schools, under letter No.1524 dated 28.07.2025 submitted the relevant documents of 20 Nos. of Schools and under letter no 1556 dated 04.08.2025 submitted the relevant documents of 07 nos of Schools before the Forest Range Officer, Tomka Range for diversion of Forest Land in favour of the respective Schools.

The Xerox copy of letter No. 1533 dated 05.07.2025 & letter No.1534 dated 05.07.2025 issued by the DWO, Jajpur and letter No.1518 dated 25.07.2025 & letter No.1524 dated 28.07.2025 & letter No 1556 dated 04.08.2025 issued by the BEO, Danagadi are filed herewith as ANNEXURE-B/3 Series

7. That it is respectfully submitted that, the Block Education Officer, Sukinda under letter No.916 dated 23.05.2025 submitted application of 24 Nos. of Schools, under letter No.979 dated 03.06.2025 submitted application of 24 Nos. of Schools, under letter No.1292 dated 30.07.2025 submitted application of 21 Nos. of schools, under letter No.1349 dated 04.08.2025 submitted application of 15 Nos. of Schools and

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 Surendra Prasad Dhai
 Advoca
 NOTARY, CUTTACK

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 Block Development Officer
 Danagadi

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under letter No.1439 dated 12.08.2025 submitted application of 4 Nos. of Schools before the Forest Range Officer, Sukinda for diversion of Forest Land in favour of the respective Schools.

The Xerox copy of letter No.926 dated 23.05.2025, letter No.979 dated 03.06.2025, letter No.1292 dated 30.07.2025, letter No.1349 dated 04.08.2025 and letter No.1439 dated 12.08.2025 issued by the BEO, Sukinda are filed herewith as ANNEXURE-C/3 Series

8. That, it is respectfully submitted that, under Danagadi Block out of 84 Nos of schools established over Jungal Kisam of land 66 Nos of schools applied for diversion of Forest land and under Sukinda Block out of 94 Nos. of schools established over Jungal Kisam of land 88 Nos. of schools applied for diversion of Forest land. The respondent No.3 under letter No.11313 dated 05.08.2025 issued direction to the Block Education Officer, Danagadi/Sukinda to intimate the present status of land in the name of different Schools taken up under DMF for renovation in Sukinda and Danagadi Block and as to whether they have applied for record of right or not.

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Pradip Kumar Sahoo

Block Development Officer
Danagadi

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Surendra Prasad Dha
Advocate
NOTARY, CUTTACK

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The Xerox copy of letter No.11313 dated 05.08.2025 issued by the respondent No.3 is filed herewith as ANNEXURE-D/3.

9. That it is submitted that the Respondent No.3 reserves the right to file further affidavit if so required in future.

10. That the facts stated above all are true to the best of my knowledge and belief and based on official records.

Identified by

P. S. Nayak
14/8/25
Advocate

(Red checkmark)

Pradipa K. Saty
DEPONENT
Block Development Officer
Danagadi

CERTIFICATE

Certified that cartridge papers not being available, thick white papers are being used.

Cuttack

Dt.14.08.2025

(Signature)
PARTHA SARATHI NAYAK
ADDL. GOVERNMENT ADVOCATE
Mob:- 9437277043



The above named Deponent solemnly affirm on *14/8/2025* -
P. S. Nayak
Being Identified
P. S. Nayak (Adv)

14/8/2025
Surendra Prasad Dhat
Advocate
NOTARY, CUTTACK

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ANNEXURE-A/3
SERIES

OFFICE OF THE BLOCK EDUCATION OFFICER, DANAGADI

E-mail id-beodanagadi@gmail.com, beodanagadi.sme.od@nic.in

NO. 1549 Dt. 02.08.2025

To,

The Block Development Officer
Danagadi

Sub:- Furnishing the establishment year (As Per U-DISE) of School
under this Block.

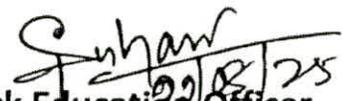
Sir,

With reference to the subject cited above I am to submit herewith the 86 Nos. of schools on Jungle Kisam land as data given by Tahasil, Danagadi with their establishment year. Out of these 86 Nos. 2 Schools named (Bhalubasa PS and R N Sahoo UPS) are closed.

This is for favour of kind information and necessary action.

Encl:- 84 Nos. of school list

Yours Faithfully


Block Education Officer
Danagadi



Block Development Officer
Danagadi

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**BLOCK WISE LIST OF ELEMENTARY SCHOOL//MADRASSA/SANSKRIT TOL REGARDING RoR
with Year of ESTABLISHMENT**

SL NO	NAME OF THE BLOCK	NAME OF THE ELEMENTARY SCHOOL	RANGE OFFICE	YEAR OF ESTABLISHMENT
1	DANAGADI	ANKURAPAL PROJECT UPS	TOMKA	1975
2	DANAGADI	ARASAHİ PROJECT PS	TOMKA	2009
3	DANAGADI	ASHANBAHALI P.S	TOMKA	1987
4	DANAGADI	BAJRAPALLI PROJECT UPS	TOMKA	2004
5	DANAGADI	BALIGOTHA PROJ. PS	TOMKA	2007
6	DANAGADI	BANASAHİ P.S	TOMKA	1991
7	DANAGADI	BANDHASAHİ NEW PROJECT PS	TOMKA	2014
8	DANAGADI	BELANDA PROJECT PS	TOMKA	2009
9	DANAGADI	BENGAPATIA ADIVASISAHİ PS	TOMKA	2007
10	DANAGADI	BENGAPATIA P.S	JAJPUR ROAD	1986
11	DANAGADI	BHARADAPASI N.P.S	TOMKA	2007
12	DANAGADI	BHİTARAMANIKA PROJECT PRIMARY SCHOOL	TOMKA	2008
13	DANAGADI	BİNAPATIA PROJECT PS	TOMKA	2009
14	DANAGADI	BURUDISAHİ PROJECT PS	TOMKA	2009
15	DANAGADI	CHAHALAPADA PROJECT PS	TOMKA	2014
16	DANAGADI	CHAMPAJHAR PRY. SCHOOL	TOMKA	2007
17	DANAGADI	CHHATARA PS	JAJPUR ROAD	2007
18	DANAGADI	CHİTRI NUAGAON P.S.	TOMKA	1967
19	DANAGADI	DAHISAHİ PROJ.PS	TOMKA	2007
20	DANAGADI	DANAGADI P.S	JAJPUR ROAD	1946
21	DANAGADI	DANKARISAHİ PUPS	TOMKA	1958
22	DANAGADI	DHABAHALI P.S	TOMKA	1975
23	DANAGADI	DHAMANAGADIA P.S	TOMKA	1987
24	DANAGADI	DHULIGARH P.S	JAJPUR ROAD	1954
25	DANAGADI	DURGAPUR P.S	TOMKA	1979
26	DANAGADI	GAHIRAPATULI PS	JAJPUR ROAD	2008
27	DANAGADI	GAMHARIPATIA PROJ.PS	TOMKA	2007
28	DANAGADI	GOPABANDHU NODAL UPS	TOMKA	1949
29	DANAGADI	GOPAPUR PROJECT PS	TOMKA	2014
30	DANAGADI	HANUMANTAPATNA PROJECT PS	TOMKA	2009
31	DANAGADI	HİNGULA NODAL UPS, Nadiabhanga	TOMKA	1972
32	DANAGADI	JAMUPASI PROJECT UPS	TOMKA	1980
33	DANAGADI	JANAR P.S	TOMKA	1986
34	DANAGADI	JATARAPAL P.S	TOMKA	2004
35	DANAGADI	JUJHAPADA P.S	JAJPUR ROAD	1912
36	DANAGADI	KAİBALYAGADIA P.S	TOMKA	1986
37	DANAGADI	KAMALABAHALI PROJECT PS	TOMKA	2009
38	DANAGADI	KARAMAGOTHA NEW PRY. SCHOOL	TOMKA	2007
39	DANAGADI	KHANDARA PROJECT UPS	TOMKA	1980
40	DANAGADI	KHANDURAI PATANA P.S	TOMKA	1993
41	DANAGADI	KHARADABANDI P.S	TOMKA	1949
42	DANAGADI	KİAJHAR MUNDASAHİ PROJECT PS	TOMKA	2009
43	DANAGADI	KİAJHARA UGME	TOMKA	1972

Pradip Block Development Officer - I
Danagadi

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4	DANAGADI	KOLATHAPADA NPS	TOMKA	2008
45	DANAGADI	KULAPITA PROJ. PS	TOMKA	2007
46	DANAGADI	KUSUMAJIARI P.S	TOMKA	2004
47	DANAGADI	MAA MANGALA UPS	TOMKA	1995
48	DANAGADI	MAHAPATSAHI PROJECT PS	JAJPUR ROAD	2009
49	DANAGADI	MANDAPADA UGUP SCHOOL	TOMKA	1954
50	DANAGADI	NAHURANIPASHI P.S	TOMKA	1955
51	DANAGADI	NAKULASAHU NPS	TOMKA	2007
52	DANAGADI	NANDAKISHOREPUR PROJECT UPS	JAJPUR ROAD	1934
53	DANAGADI	NUAGAON P.S	TOMKA	1955
54	DANAGADI	PATABALI P.S	TOMKA	1953
55	DANAGADI	PATHARBANDHA PROJECT PS	TOMKA	2009
56	DANAGADI	RAGHUNATH MEMORIAL UPS	TOMKA	1992
57	DANAGADI	RAIGHATI NPS	TOMKA	2007
58	DANAGADI	RANAGUNDI P.S	TOMKA	1951
59	DANAGADI	SAGADAGULA P.S	TOMKA	1979
60	DANAGADI	SAHUPUR PROJECT PS	TOMKA	2009
61	DANAGADI	SAINKULA P.S	TOMKA	1985
62	DANAGADI	SALIJANGA UGME	TOMKA	1955
63	DANAGADI	SAMARPITA UGUP SCHOOL	TOMKA	2009
64	DANAGADI	SIBA SABITREE UPS	TOMKA	1992
65	DANAGADI	SINGAGADIA NPS	JAJPUR ROAD	2008
66	DANAGADI	SOBARA PROJECT UPS	TOMKA	1958
67	DANAGADI	SUANLO P.S	JAJPUR ROAD	1993
68	DANAGADI	SULIA PRY SCHOOL	TOMKA	1962
69	DANAGADI	SULIA U P.S	TOMKA	1992
70	DANAGADI	TARAJHAR PRY. SCHOOL	TOMKA	2007
71	DANAGADI	TRIJANGA REHABILITATION COLONY PUPS	JAJPUR ROAD	1997
72	DANAGADI	TUNGEISUNI NPS	TOMKA	2007
73	DANAGADI	ULIBEDA PROJECT PS	TOMKA	2010
74	DANAGADI	K N Brahmachari UPS	JAJPUR ROAD	1971
75	DANAGADI	Rabana PS	JAJPUR ROAD	1956
76	DANAGADI	Kendudhip PS	JAJPUR ROAD	1956
77	DANAGADI	Gayadevi Nodal UP School, Telibahali	JAJPUR ROAD	1958
78	DANAGADI	Nuagaon pry School	JAJPUR ROAD	1984
79	DANAGADI	Dhanurjaypur P S	TOMKA	2004
80	DANAGADI	Maa Khandurai NUPS	TOMKA	1946
81	DANAGADI	Panubahali Ashram School	TOMKA	1956
82	DANAGADI	Baliapal Ashram School	TOMKA	1956
83	DANAGADI	Barakhai Ashram School	JAJPUR ROAD	1956
84	DANAGADI	Tomka Ashram School	TOMKA	1989

Pradip Kumar Seny

Block Development Officer
Danagadi

Suhani
Block Education Officer
Danagadi



OFFICE OF THE BLOCK EDUCATION OFFICER, SUKINDA

Email.Id-beosukinda.sme.od@nic.in

Letter No-1360

Date-04/08/2025

To

The Block Development Officer, Sukinda.

Sub: - Furnishing the establishment year (As per U-DISE) of Schools under this Block

Sir,

With reference to the subject cited above I am to submit herewith 94 no.s of Schools on Jungle Kisham land as data given by Tahasil ,Sukinda with their establishment year.

This is for your kind information and necessary action.

Yours Faithfully.

[Signature]
Block Education Officer.
Sukinda

Enclosure:-List of 94 Schools

Memo No.1361

Date-04/08/2025

Copy submitted to the Block Development Officer, Danagadi for kind information and necessary action.

[Signature]
Block Education Officer.
Sukinda

Memo No. 1362

Date-04/08/2025

Copy submitted to the DEO-cum-DPC,SS,Jajpur for kind information and necessary action.

[Signature]
Block Education Officer.
Sukinda

Pralipe kr. Seny

Block Development Officer
Danagadi

BLOCK WISE LIST OF ELEMENTARY SCHOOL/MADRASA/SANSKRIT TOL REGARDING RoR WITH YEAR OF ESTABLISHMENT

Sl.No.	NAME OF THE BLOCK	NAME OF THE ELEMENTARY SCHOOL	RANGE OFFICE	YEAR OF ESTABLISHMENT
1	SUKINDA	Dhaurasahi Govt. UPS	SUKINDA	2008
2	SUKINDA	Dholpathar Govt. PS	SUKINDA	1964
3	SUKINDA	Madhuban PS	TOMKA	1990
4	SUKINDA	Pobal Nodal UPS	SUKINDA	2007
5	SUKINDA	Kantapal Govt. UPS	SUKINDA	2007
6	SUKINDA	Koilo Govt. PS	SUKINDA	1965
7	SUKINDA	Bandgagaon Govt. UPS	SUKINDA	1986
8	SUKINDA	Maa Tarini Govt. Ups Ghagia	SUKINDA	2008
9	SUKINDA	Bapuji UPS	SUKINDA	1973
10	SUKINDA	Naliajhar Primary School	SUKINDA	2008
11	SUKINDA	Baghabahali Govt. Primary School	SUKINDA	1960
12	SUKINDA	Nimapalli UGME School	SUKINDA	1950
13	SUKINDA	Nuagaon Govt. Primary School	TOMKA	1967
14	SUKINDA	Hatimunda Govt. P.P.S	SUKINDA	2014
15	SUKINDA	Siaria Govt. Primary School	SUKINDA	1986
16	SUKINDA	Miigichara Govt. Primary School	SUKINDA	1970
17	SUKINDA	Kainjira Govt. primary School	SUKINDA	1963
18	SUKINDA	Madhuban Govt. Primary School	SUKINDA	1990
19	SUKINDA	Bhalukanthia Govt. P.P. School	SUKINDA	2010
20	SUKINDA	G.R.C.N.U.P.S. Gobarghati	SUKINDA	1998
21	SUKINDA	Govt project Primary School, Nagada	SUKINDA	2016
22	SUKINDA	Nator Govt. Project Primary School	SUKINDA	2007
23	SUKINDA	Mahulkhali Govt. Primary School	SUKINDA	2004
24	SUKINDA	Chatakaposi Govt. primary School	SUKINDA	2008
25	SUKINDA	Govt. Baragaji Primary School	SUKINDA	2004
26	SUKINDA	Guhiasal Govt. Project Primary School	SUKINDA	2016
27	SUKINDA	Deogaon Govt. U.P. School	SUKINDA	1994
28	SUKINDA	Kalarangiatta Majhisahi Govt. P.P.S	SUKINDA	2014
29	SUKINDA	Kalarangiatta U.G.M.E. School	SUKINDA	1976
30	SUKINDA	Govt. Garamian Project Primary School	SUKINDA	2008

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Block Development Officer
Danaundi

31	SUKINDA	Karadagadia Project UP School	SUKINDA	2007
32	SUKINDA	Govt. Ragada Primary School	SUKINDA	2003
33	SUKINDA	Govt. YUBASHAKTI NODAL U.P SCHOOL, Benagadia	SUKINDA	1969
34	SUKINDA	Gantayatkatani Primary School, Gantayatkatani	SUKINDA	1982
35	SUKINDA	Govt. Netajee U.P. School , Kankadpal	SUKINDA	1946
36	SUKINDA	Karadagadia upara sahi project primary School	SUKINDA	2007
37	SUKINDA	Govt. UP School, Patana	SUKINDA	1975
38	SUKINDA	Aradapal Project Primary School	SUKINDA	2008
39	SUKINDA	Ambapal Govt. Primary School	SUKINDA	2007
40	SUKINDA	Govt New Project Primary School Tikarpada	TOMKA	2014
41	SUKINDA	Jemadeipur PP School	SUKINDA	2008
42	SUKINDA	Govt. Primary School, Gurujangapal	SUKINDA	2007
43	SUKINDA	Bamanagar Govt. Primary School	SUKINDA	2008
44	SUKINDA	Balipada Primary School	TOMKA	2007
45	SUKINDA	Kusumundia N.U.P School	SUKINDA	1967
46	SUKINDA	Saruabil Govt. Project UP, School	TOMKA	2004
47	SUKINDA	Chirigunia Govt Primary School	SUKINDA	2007
48	SUKINDA	Pimpua Govt. Nodal UP School	SUKINDA	1962
49	SUKINDA	Govt. Primary School, Talangi	SUKINDA	2003
50	SUKINDA	Bhaskar Nodal UP School, Bambilo	SUKINDA	1936
51	SUKINDA	Kaduabandi U.G.M.E School	SUKINDA	1949
52	SUKINDA	Mundakul Primary School	SUKINDA	1994
53	SUKINDA	Ashokjhar Govt. P.U.P School	SUKINDA	1973
54	SUKINDA	Jamupasi UP School	SUKINDA	1954
55	SUKINDA	Kayandhipa P.P.S	SUKINDA	2014
56	SUKINDA	Tamara Govt. Primary School	SUKINDA	2007
57	SUKINDA	Bada Baunsakan Primary School	SUKINDA	2008
58	SUKINDA	Botalanda Govt. U.G.M.E School	SUKINDA	1948
59	SUKINDA	Kendudhip primary School	SUKINDA	1936
60	SUKINDA	Raghunathpur Govt. PS, Nizigarh	SUKINDA	1962
61	SUKINDA	Podaora Govt. Project Primary School	SUKINDA	2014
62	SUKINDA	Balianjari Pry. School	SUKINDA	2004
63	SUKINDA	Mulakhmba Pry. School	SUKINDA	1960
64	SUKINDA	Sansailo Govt. U.P School	SUKINDA	1957

Pradip K. Singh
Block Development Officer
Danagadi

65	SUKINDA	Arasahi Govt. Primary school	SUKINDA	2008
66	SUKINDA	Nuasahi Govt. Primary school	SUKINDA	1972
67	SUKINDA	Patapur Govt. PUP School	SUKINDA	1958
68	SUKINDA	Panaspal Project UP School	SUKINDA	1955
69	SUKINDA	Purunapani Govt. Project Primary School	SUKINDA	2010
70	SUKINDA	Srirampur Primary School	SUKINDA	2004
71	SUKINDA	Rangitangar Govt. Primary School	SUKINDA	2009
72	SUKINDA	L.N Nodal upper Primary School, Kharadi	SUKINDA	1962
73	SUKINDA	Block Colony Govt. Primary School	SUKINDA	1986
74	SUKINDA	Solamania Govt. Primary school	SUKINDA	1973
75	SUKINDA	Ampolba Govt. UP school	SUKINDA	1979
76	SUKINDA	Dalki Govt. Project Primary School	SUKINDA	2004
77	SUKINDA	Govt. Primary School Kumarda	TOMKA	1980
78	SUKINDA	Govt. Primary School Ostapal	SUKINDA	1989
79	SUKINDA	Ketepurty Govt. Primary school	SUKINDA	2008
80	SUKINDA	Ransol Govt. Primary School	SUKINDA	1965
81	SUKINDA	Giringamali Govt. PPS	SUKINDA	2009
82	SUKINDA	Nuadiha UGME school	SUKINDA	1966
83	SUKINDA	Ashokjhar Govt. U.P School, Singadia	SUKINDA	1966
84	SUKINDA	Santarapur Govt. UP School	SUKINDA	1955
85	SUKINDA	Singadia Govt. Primary school	SUKINDA	1953
86	SUKINDA	Haridabahali Project Primary School	SUKINDA	2009
87	SUKINDA	Baulpal Project UP School	SUKINDA	1967
88	SUKINDA	Ichhapur Project Primary School	SUKINDA	2010
89	SUKINDA	Mahamayee Govt. UP school	SUKINDA	1967
90	SUKINDA	Rankia Dehuesahi Govt. PPS, Rankia	SUKINDA	2009
91	SUKINDA	Naluabena Govt. Primary School	SUKINDA	2014
92	SUKINDA	Udayapur Govt. UP School	SUKINDA	2009
93	SUKINDA	Koilo Uparasahi Govt. PS	SUKINDA	2010
94	SUKINDA	Mantira Project U.P School	SUKINDA	1955

Pradip K. Seny

**Block Development Officer
Danagadi**



COLLECTORATE : JAJPUR

Ph. 06728-222001 (O), 222330 (R), Fax - 222087
E-mail: dm-jajpur@nic.in, Website: www.jajpur.nic.in
(ST & SC Dev. Section)

No. 1533 / Date. 5/7/25

Received
D. An.
18/7/25

To

The Forest Range Officer,
Jajpur Road

Sub:- Submission of Form "A" for diversion of forest land for Non forestry purpose i.e Settlement of land in favour of SSD School.

Sir,

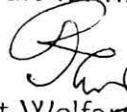
I am to submit herewith the Form "A" for diversion of forest land for Non forestry purpose for facilities managed by the Govt. Under Sub-section (2) of Section 3 of the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights Act-2006) for Settlement of land in favour of following SSD School.

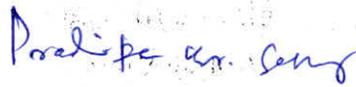
i. Tapoban Govt Girl's High School at Rampilo, GP- Ollala,

The format "A" along with all relevant documents are attached herewith for your information & necessary action.

The same may please be acknowledged.

Yours faithfully,


District Welfare Officer
Jajpur
5/7/2025



Block Development Officer
Danagadi

- ✖ -

COLLECTORATE : JAJPUR

Ph. 06728-222001 (O), 222330 (R), Fax - 222087
 E-mail: dm-jajpur@nic.in, Website: www.jajpur.nic.in

(ST & SC Dev. Section)

No. 1534 / Date. 5/7/25

To

The Forest Range Officer,
 Tomaka Range

Sub:- Submission of Form "A" for diversion of forest land for Non forestry purpose i.e Settlement of land in favour of SSD Schools.

Sir,

I am to submit herewith the Form "A" for diversion of forest land for Non forestry purpose for facilities managed by the Govt. Under Sub-section (2) of Section 3 of the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights Act-2006) for Settlement of land in favour of following SSD Schools,

1. Baliapal Ashram School at Baliapal ,GP- Salijanga,
2. Tomka Ashram School at Kiajhar, GP- Kiajhar
3. Panubahali Ashram School at Janindapal ,GP- Kiajhar
4. Barakhai Ashram School at Barakhai ,GP- Ranagundi
5. Govt High School, Tomka at Khanduraipatana GP- Deulakan

The format "A" along with all relevant documents are attached herewith for your information & necessary action.

The same may please be acknowledged.

Yours faithfully,

[Signature]
 District Welfare Officer
 Jajpur

Received
[Signature]
 Assistant Conservator of Forests
 IC Tomka Range

[Signature]

Block Development Officer
 Danagadi

- 17 -

OFFICE OF THE BLOCK EDUCATION OFFICE, DANAGADI

beodanagadi@gmail.com

No. 1518

Date :- 25.07.2025

To

The Office of the Forest Range Officer,
Tomka Range Duburi.

Sub:- Re Submission of proposal for settlement forest land

Sir,

With reference to the subject cited above, I here with resubmit after compliance Site Inspection Report, Gram sabha Resolution, Land Schedule, Tracing Map and Topo Map of 33 nos school proposal for settlement forest land

Encl: As above

Sinhom
25/07/25
Block Education Officer
Danagadi

Pradip K. Saty

Block Development Officer
Danagadi

- ~~DE~~ -

Sl. No	Name of the Proposal School
✓ 1	Kamalabahali PPS
✓ 2	Champajhar PS
✓ 3	Baligotha PPs
✓ 4	Sagadagula PS
✓ 5	Kiajhar UGME
✓ 6	Ulibeda PPS
✓ 7	Sainkula PS
✓ 8	Kusumjhar PS
✓ 9	Kulapita PPS
✓ 10	Jatarapal PS
✓ 11	Bajrapali PUPS
✓ 12	Durgapur PS
• 13	Hingula NUPS
• 14	Khandara PUPS
• 15	Sobara PUPS
• 16	Chahalapada PS
• 17	Tungeisuni PS
• 18	Gopabandhu NUPS
• 19	Ankurapal NUPS
• 20	Karamgotha NPS
• 21	Nauranipasi PS
• 22	Raighati PS
• 23	Tarajhar PS
• 24	Bengapatia Adibasisahi PPS
• 25	Kolathapada NPS
✓ 26	Dahisahi PPS
• 27	Sibasabitri UPS
• 28	Burudisahi PS
• 29	Sahupur PPS
• 30	Janara PS
• 31	Gamharipatia PPS
• 32	Salijanga UGME
• 33	Raghunatha Memorial UPS

Sankar
2.10.25
Block Education Officer
Danagadi

Preelipa kr. Sany

Block Development Officer
Danagadi

- 1X -

OFFICE OF THE BLOCK EDUCATION OFFICER, DANAGADIE-mail id-beodanagadi@gmail.com, beodanagadi.sme.od@nic.in

NO. 1524

Dt. 28.07.25

To

The Office of the Forest Range Officer,
Tomka Range Duburi.

Sub:- Re Submission of proposal for settlement forest land

Sir,

With reference to the subject cited above, I here with resubmit after compliance Site Inspection Report, Gram sabha Resolution, Land Schedule, Tracing Map and Topo Map of 20 nos school proposal for settlement forest land.

Encl: As above

Suhans
28/07/25
**Block Education Officer
Danagadi**

Pradip Kumar Singh

**Block Development Officer
Danagadi**

- 22 -

Sl. No	Name of the Proposal School
1	Kharadabandi PS
2	Nuagaon PS
3	Patabali PS
4	Jamuposi Project UPS
5	Bandhasahi Project PS
6	Patharabandha Project PS
7	Nakulasahi NPS
8	Belanda Project PS
9	Benapatia PPS
10	Asanbahali PS
11	Bharadapasi New Project PS
12	Bhitaramanika Project PS
13	Samarpita Project PS
14	Sulia Upper PS
15	Ranagundi PS
16	Kiajhar Mundasahi Project PS
17	Maa Mangala UPS
18	Hanumantapatna Project PS
19	Arasahi Project PS
20	Sulia Ps

Pradip Kumar Sengupta

**Block Development Officer
Danagadi**

Suhaw
28/10/25
**Block Education Officer
Danagadi**

- 21 -

OFFICE OF THE BLOCK EDUCATION OFFICER, DANAGADI

E-mail id-beodanagadi@gmail.com, beodanagadi.sme.od@nic.in

NO. 1556

Dt. 04.08.25

To

The Office of the Forest Range Officer,
Tomka Range Duburi.

Sub: Re Submission of proposal for settlement forest land.

Sir,

With reference to the subject cited above, I here with resubmit after compliance Site Inspection Report, Gram sabha Resolution, Land Schedule, Tracing Map and Topo Sheet Map of 7 nos school proposal for settlement forest land.

Encl: As above

Yours Faithfully

Sankar
04/08/25

Block Education Officer
Danagadi

Memo No. 1557 Dt. 04.08.25

Copy forwarded to Tahasildar/Block Development Officer, Danagadi for information and necessary action.

Radika K. Singh

Block Development Officer
Danagadi

Sankar
04/08/25

Block Education Officer
Danagadi

- 22 -

Sl. NO	Name of the School	Document Enclosed						All Documents are verified by Tahasildar.B.D. and B.E.O
		Form No. A	Tahasildar and B.E.O Signed Topo Sheet Map	B.D.O,P.E.O, Sarapanch and Ward Member Signed PalliSabha	Tahasildar and R.I Signed Trace Map	Tahasildar Signed Land Schedule	G.P	
01	Arasahi PPS	Yes	Yes	Yes	Yes	Yes	Manatira	Yes
02	Kaibalyagadia PS	Yes	Yes	Yes	Yes	Yes	Ranagundi	Yes
03	Mandapada PS	Yes	Yes	Yes	Yes	Yes	Ranagundi	Yes
04	Ranagundi PS	Yes	Yes	Yes	Yes	Yes	Ranagundi	Yes
05	Nakulasahi NPS	Yes	Yes	Yes	Yes	Yes	Ranagundi	Yes
06	Sulia PS	Yes	Yes	Yes	Yes	Yes	Ranagundi	Yes
07	Sulia UPS	Yes	Yes	Yes	Yes	Yes	Ranagundi	Yes

Pralipa an. Sany

**Block Development Officer
Danagadi**

*Pujan
02/08/20*

**Block Education Officer
Danagadi**

- 23 -

ANNEXURE-C/3
SERIES

OFFICE OF THE BLOCK EDUCATION OFFICER, SUKINDA
Email.Id-beosukinda.sme.od@nic.in

Letter No- 926

Date- 23/05/25

To

The Forest Range Officer, Sukinda.

Sub: - Submission of application of Schools for Prior approval for diversion of Forest land.

Respected Madam/Sir,

With reference to the subject cited above I submit application of Schools for Prior approval for diversion of Forest land.

Sl.No	Name of the School	Documents Submitted	Remarks
1	Ashokjhar Govt. Upper Primary School, Singadia	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
2	Govt. Upper Primary School, Santarapur	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
3	Govt. Primary School, Purunapani	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
4	Govt. Upper Primary School, Manatira	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
5	Govt. Primary School, Kalrangiatta Majhi Sahi	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
6	Govt. Upper Primary School, Patana	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
7	Govt. Upper Primary School, Deogaon	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
8	Yubasakti Govt. Upper Primary School, Benagadia	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
9	Govt. Primary School, Aradapal	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
10	Govt. Primary School, Ragada	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
11	Govt. Primary School, Podaora	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
12	Govt. Upper Primary School, Nagada	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
13	Govt. Primary School, Natore	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	

Pradip K. Singh

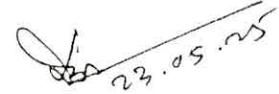
Block Development Officer
Danagadi

- 24 -

14	Govt. Primary School, Baragaji	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
15	Govt. Primary School, Mahulkhal	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
16	Govt. Primary School, Garamian	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
17	Govt. Primary School, Chatakhiposi	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
18	Netajee Govt. Upper Primary School, Kankadpal	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
19	Govt. Primary School, Gantayat Kateni	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
20	Govt. Upper Primary School, Kusumundia	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
21	Govt. Upper Primary School, Karadagadia	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
22	Govt. Primary School, Karadagadia Upper sahi	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
23	Govt. Primary School, Nuagaon	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
24	Govt. Primary School, Siaria	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	

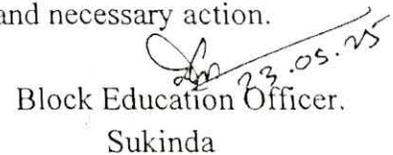
This is for your kind information and necessary action.

Yours Faithfully.

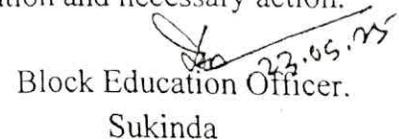
 23.05.25

Block Education Officer.
Sukinda

Memo No. 927 Date- 23/05/25
Copy submitted to the BDO, Sukinda for kind information and necessary action.

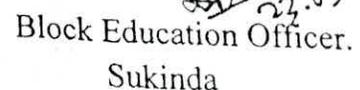
 23.05.25
Block Education Officer.
Sukinda

Memo No. 928 Date- 23/05/25
Copy submitted to the Tahasildar, Sukinda for kind information and necessary action.

 23.05.25
Block Education Officer.
Sukinda

Memo No. 929 Date- 23/05/25
Copy submitted to the DEO-cum-DPC, SS, Jajpur and Collector, Jajpur for kind information and necessary action.


Block Development Officer
Danagadi

 23.05.25
Block Education Officer.
Sukinda



OFFICE OF THE BLOCK EDUCATION OFFICER, SUKINDA
Email Id: beosukinda.sme.od@nic.in

Letter No. 0779

Date: 02/06/25

To

The Forest Range Officer, Sukinda.

Sub: - Submission of application of Schools for Prior approval for diversion of Forest land.

Respected Madam/Sir,

With reference to the subject cited above I submit application of Schools for Prior approval for diversion of Forest land.

Sl.No	Name of the School	Documents Submitted	Remarks
1	Govt. Primary School, Hatimunda	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
2	Govt. Primary School, Mirigichara	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
3	Govt. Primary School, Madhuban, Gobarghati	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
4	Govt. Primary School, Singadia	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
5	Govt. Primary School, Naluabena	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
6	Govt. Upper Primary School, Udaypur	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
7	Govt. Primary School, Badabaunsakan	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
8	Govt. Primary School, Haridabahali	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
9	Govt. Primary School, Mundakula	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
10	Govt. Upper Primary School, Botalanda	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
11	Govt. Primary School, Kayandhipa	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
12	Govt. Primary School, Naliajhar	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
13	Govt. Primary School, Rangitanger	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	

Pradip K. Sanyal

Block Development Officer
Danagadi

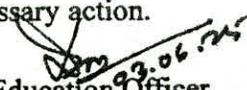
14	Govt. Primary School, Tamara	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
15	Govt. Primary School, Nuasahi	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
16	Govt. Primary School, Kainjira	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
17	Govt. Primary School, Bhalukanthia	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
18	Govt. Primary School, Raghunathpur	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
19	Govt. Primary School, Dalaki	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
20	L.N Govt. Upper Primary School, Kharadi	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
21	Govt. Primary School, Arasahi	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
22	Govt. Primary School, Balianjari	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
23	Govt. Primary School, Bamanagar	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
24	Govt. Primary School, Ambapal	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	

This is for your kind information and necessary action.

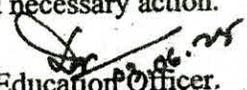
Yours Faithfully.


Block Education Officer.
Sukinda

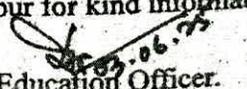
Memo No. 980 Date- 03/06/25
Copy submitted to the BDO, Sukinda for kind information and necessary action.


Block Education Officer.
Sukinda

Memo No. 981 Date- 03/06/25
Copy submitted to the Tahasildar, Sukinda for kind information and necessary action.


Block Education Officer.
Sukinda

Memo No. 982 Date- 03/06/25
Copy submitted to the DEO-cum-DPC, SS, Jajpur and Collector, Jajpur for kind information and necessary action.


Block Education Officer.
Sukinda


Block Development Officer
Danagadi

-27-



OFFICE OF THE BLOCK EDUCATION OFFICER, SUKINDA

Email.Id-beosukinda.sme.od@nic.in

Letter No- 1292

Date- 30.7.25

To

The Forest Range Officer, Sukinda.

Sub: - Submission of application of Schools for Prior approval for diversion of Forest land.

Respected Madam/Sir,

With reference to the subject cited above I submit application of Schools for Prior approval for diversion of Forest land.

Sl.No	Name of the School	Documents Submitted	Remarks
1	Govt. Primary School, Jemadeipur	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
2	Govt. Upper Primary School, Nuadiha	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
3	Govt. Upper Primary School, Baulpal	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
4	Govt. Primary School, Ichhapur	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
5	Mahamayee Govt. Upper Primary School, Mangalpur	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
6	Govt. Primary School, Koilo Upper Sahi	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
7	Govt. Primary School, Koilo	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
8	Govt. Primary School, Solamania	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
9	Govt. Upper Primary School, Saruabil	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
10	Bhaskar Govt Upper Primary School, Bambilo	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
11	Govt. Upper Primary School, Pimpudia	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
12	Govt. Upper Primary School, Kaduabandi	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
13	Govt. Primary School, Balianjari	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	

Pradip Kumar Sahoo
Block Development Officer
Danagadi

-28-

14	Govt. Primary School, Tamara	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map
15	Govt. Primary School, Kendudhipi	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map
16	Govt. Upper Primary School, Ampolba	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map
17	Govt. Primary School, Block Colony	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map
18	Govt. Primary School, Ostapal	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map
19	Govt. Primary School, Giringamali	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map
20	Govt. Primary School, Naliajhar	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map
21	Govt. Primary School, Raghunathpur	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map

This is for your kind information and necessary action.

Yours Faithfully.

[Signature]
30.07.25
Block Education Officer.
Sukinda

Memo No. 1293 Date- 30-07-25
Copy submitted to the BDO, Sukinda for kind information and necessary action.

[Signature]
30.07.25
Block Education Officer.
Sukinda

Memo No. 1294 Date- 30-07-25
Copy submitted to the Tahasildar, Sukinda for kind information and necessary action.

[Signature]
30.07.25
Block Education Officer.
Sukinda

Memo No. 1295 Date- 30-7-25
Copy submitted to the DEO-cum-DPC, SS, Jajpur and Collector, Jajpur for kind information and necessary action.

[Signature]
30.07.25
Block Education Officer.
Sukinda

Pradipa K. Sany

Block Development Officer
Danagadi



OFFICE OF THE BLOCK EDUCATION OFFICER, SUKINDA

Email: ld-beosukinda.sme.od@nic.in

Letter No- 1349

Date- 06/02/25

To

The Forest Range Officer, Sukinda.

Sub: - Submission of application of Schools for Prior approval for diversion of Forest land.

Respected Madam/Sir,

With reference to the subject cited above I submit application of Schools for Prior approval for diversion of Forest land.

Sl.No	Name of the School	Documents Submitted	Remarks
1	Govt. Upper Primary School, Panaspal	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
2	Govt. Primary School, Rankia Dehurisahi	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
3	Govt. Primary School, Talangi	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
4	Govt. Upper Primary School, Gobarghati Rehabilitation Colony	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
5	Govt. Upper Primary School, Nimapalli	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
6	Govt. Primary School, Kainjira	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
7	Govt. Upper Primary School, Kalrangiatta	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
8	Govt. Primary School, Kantapal	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
9	Govt. Upper Primary School, Bandhagaon	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
10	Govt Primary School, Baragaji	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
11	Govt. Primary School, Ransol	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
12	Govt. Upper Primary School, Kusumundia	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
13	Govt. Primary School, Katepurty	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	

Pradipa K. Sethy

Block Development Officer
Danagadi

- 30 -

14	Govt. Primary School, Srirampur	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
15	Govt. Upper Primary School, Patapur	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	

This is for your kind information and necessary action.

Yours Faithfully.

[Signature]
Block Education Officer.
Sukinda

Memo No. 1350 Date- 04/08/25
Copy submitted to the BDO, Sukinda for kind information and necessary action.

[Signature]
Block Education Officer.
Sukinda

Memo No. 1351 Date- 04/08/25
Copy submitted to the Tahasildar, Sukinda for kind information and necessary action.

[Signature]
Block Education Officer.
Sukinda

Memo No. 1352 Date- 04/08/25
Copy submitted to the DEO-cum-DPC, SS, Jaipur and Collector, Jaipur for kind information and necessary action.

[Signature]
Block Education Officer.
Sukinda

Pradipa kr. Sanyal

Block Development Officer
Danagadi



OFFICE OF THE BLOCK EDUCATION OFFICER, SUKINDA

Email.Id-beosukinda.sme.od@nic.in

Letter No- 1439

Date- 12.8.25

To

The Forest Range Officer, Sukinda.

Sub: - Submission of application of Schools for Prior approval for diversion of Forest land.

Respected Madam/Sir,

With reference to the subject cited above I submit application of Schools for Prior approval for diversion of Forest land.

Sl.No	Name of the School	Documents Submitted	Remarks
1	Govt. Upper Primary School, Guhiasal	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
2	Govt. Upper Primary School, Ashokjhar	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
3	Govt. Primary School, Mulakhamba	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	
4	Govt. Upper Primary School, Pobal	Form-A Land Scheduled, Resolution of Gram Sabha, Tresh Map, Tapo Map	

This is for your kind information and necessary action.

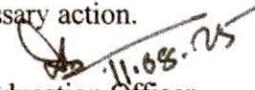
Yours Faithfully.


Block Education Officer.
Sukinda

Memo No. 1440

Date- 12-8-25

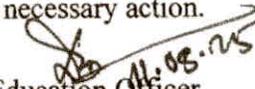
Copy submitted to the BDO, Sukinda for kind information and necessary action.


Block Education Officer.
Sukinda

Memo No. 1441

Date- 12-8-25

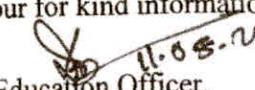
Copy submitted to the Tahasildar, Sukinda for kind information and necessary action.


Block Education Officer.
Sukinda

Memo No. 1442

Date- 12-8-25

Copy submitted to the DEO-cum-DPC, SS, Jajpur and Collector, Jajpur for kind information and necessary action.


Block Education Officer.
Sukinda

Pradip K. Sanyal

Block Development Officer
Danagadi

- ୩୨ -

ANNEXURE-D/3

ଜିଲ୍ଲାପାଳ କ କାର୍ଯ୍ୟାଳୟ, ଯାଜପୁର

ଦୂରଭାଷ: ୦୬୭୨୮-୨୨୨୦୦୧/୨୨୨୧୩୦, ଫାକ୍ସ: ୨୨୨୦୦୮୭

ଇ-ମେଲ: dm-jajpur@nic.in ବୈଦ୍ୟାଳୟ: http://jajpur.nic.in

(ଅଦାଲତ ବିଭାଗ)



COLLECTORATE, JAJPUR

Ph. 06728-222001(O) 222330 @ FAX-222087

E mail: dm-jajpur@nic.in website: http://jajpur.nic.in

(JUDICIAL SECTION)

No. III-JO - 79/2025/ 11313 Judl /Dated 5/08/2025

To

The Block Education Officer, Danagadi/Sukinda

Sub: OA No.109/2025 filed by Kailash Chandra Nayak -Vrs State of Odisha and others

Ref: Letter No-29949/ dt.09.07.2025 of Addl. Govt. Advocate, O/O the Advocate General, Odisha, Cuttack.

Sir,

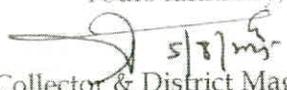
In inviting a reference to the letter on the subject cited above , this is to inform you that, OA No. 109/2025 has been filed Kailash Chandra Nayak - Vrs State of Odisha and others before Hon'ble NGT, EZ, Kolkata against the construction of School building over forest land in Danagadi and Sukinda Block sanctioned out of DMF and urged to stop the construction work carried out through blocks . You must aware that, the Govt. in Revenue & DM Dept. vide Notification No. 35491/dtd.25.11.2021 have been pleased to allow all the educational institutions to record the land under their occupation in favour the School through the concerned Tahasildars.

Therefore, you are instructed to intimate the present status of land in the name of different schools taken up under DMF for renovation in Sukinda and Danagadi block as to whether they have applied for record of right or not.

Your report must reach before the undersigned within seven days without fail.

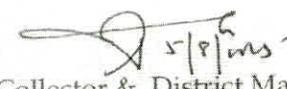
Treat this as Urgent.

Yours faithfully,


Collector & District Magistrate,
Jajpur

Memo No. 11314 / Date 5/08/2025

Copy to the BDO, Danagadi/Sukinda, Tahasilar, Danagadi/Sukinda for information and similar action. They are instructed to coordinate the matter with their BEO for submission of required report within the dateline.


Collector & District Magistrate
Jajpur.

Pradipe K. Sanyal

Block Development Officer
Danagadi